

ITEM NO.106

COURT NO.11

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5244/2024

MAHADEV & ORS.

Appellant(s)

VERSUS

ASRABAI . & ORS.

Respondent(s)

Date : 16-10-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s) Mr. Ankur Mittal, AOR
Ms. Sabhya Jain, Adv.
Mr. Abhay Gupta, Adv.
Ms. Muskan Jain, Adv.

For Respondent(s) Mr. K. Rajeev, AOR

Mr. Uday B. Dube, Sr. Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Sachin Singh, Adv.
Mr. Ananya Thapliyal, Adv.
Mr. Preetraj R. Dhok, Adv.
Ms. Anagha S. Desai, AOR

Mr. Shreeyash U. Lalit, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel for the petitioners seeking adjournment, list on 23.10.2024 as a first item. It is made clear that no further adjournment shall be granted.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)